

Public Library, Patna, for the year 1995-96.

[Placed in Library. See No. LT-1665/97]

- (2) (i) A copy of the Annual Report (Hindi and English versions) of the Central Social Welfare Board, New Delhi, for the year 1995-96, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Central Social Welfare Board, New Delhi, for the year 1995-96.
- (3) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (2) above.

[Placed in Library. See No. LT-1666/97]

Notifications under Major Port Trust Act, 1963 and Annual Report and Review on the working of Nationalship Design and Research Centre, Vishakhapatnam for the year 1995-96 etc.

THE MINISTER OF SURFACE TRANSPORT (SHRI T.G. VENKATRAMAN) : Sir, I beg to lay on the Table-

- (1) copy each of the following Notifications (Hindi and English versions) under sub-section (4) of section 124 of the Major Port Trust Act, 1963 :-

- (i) G.S.R. 537 (E) published in Gazette of India dated the 22nd November, 1996 approving the Tuticorin Port Trust Employees (Contributory Outdoor and Indoor Medical Benefit after Retirement) Regulations, 1996.
- (ii) G.S.R. 572 (E) published in Gazette of India dated the 17th December, 1996 approving the Mumbai Port Trust (Recruitment of Heads of Departments) Amendments Regulations, 1996.

[Placed in Library. See No. LT-1667/97]

- (2) (i) A copy of the Annual Report (Hindi and English versions) of the National Ship Design and Research Centre, Visakhapatnam, for the year 1995-96, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Ship Design and Research Centre, Visakhapatnam, for the year 1995-96.
- (3) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (2) above.

[Placed in Library. See No. LT-1668/97]

- (4) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956.

- (i) Review by the Government of the working of the Shipping Corporation of India Limited, Bombay, for the year 1995-96.
- (ii) Annual Report of the Shipping Corporation of India Limited, Bombay, for the year 1995-96, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

- (5) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (4) above.

[Placed in Library. See No. LT-1669/97]

Annual Report and Review of the Working of Central Council of Homoeopathy, New Delhi for the year 1995-96 etc.

THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI SALEEM IQBAL SHERVANI) : Sir, I beg to lay on the Table-

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the Central Council of Homoeopathy, New Delhi, for the year 1995-96, alongwith Audited Accounts.

- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Central Council of Homoeopathy, New Delhi, for the year 1995-96.

- (2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

[Placed in Library. See No. LT-1670/97]

- (3) (i) A copy of the Annual Report (Hindi and English versions) of the National Institute of Homoeopathy, Calcutta, for the year 1995-96, alongwith Audited Accounts.

- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Institute of Homoeopathy, Calcutta, for the year 1994-95.

- (4) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above.

[Placed in Library. See No. LT-1671/97]

- (5) (i) A copy of the Annual Report (Hindi and English versions) of the National Institute of Homoeopathy, Calcutta, for the year 1995-96, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Institute of Homoeopathy, Calcutta, for the year 1995-96.

(6) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above.

[Placed in Library. See No. LT-1672/97]

Annual Report and Review of the Working of Distt. Primary Education Programme, Kerala for the year 1995-96 and statement showing reasons for delay in laying these papers.

THE MINISTER OF STATE IN THE DEPARTMENT OF EDUCATION IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI MUHI RAM SAIKIA) : Sir, I beg to lay on the Table :-

(1) (i) A copy of the Annual Report (Hindi and English versions) of the District Primary Education Programme, Kerala, for the year 1995-96, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the District Primary Education Programme, Kerala, for the year 1995-96.

(2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

[Placed in Library. See No. LT-1673/97]

12.03 hrs.

LEAVE OF ABSENCE FROM THE SITTINGS OF THE HOUSE

[English]

MR. CHAIRMAN : The Committee on Absence of Members from the Sittings of the House in their Second Report presented to the House on 13th March, 1997 have recommended that leave of absence from the sittings of the House be granted to the following Members for the period mentioned against each :-

- | | |
|-------------------------------------|----------------------|
| 1. Shri Louis Islary | 20.11.96 to 20.12.96 |
| 2. Shri Hindu Rao
Naik Nimbalkar | 20.11.96 to 6.12.96 |
| 3. Shri S. Ramachandra
Freddy | 20.11.96 to 11.12.96 |

- | | |
|-------------------------------------|------------------------------------------------|
| 4. Shri C. Narayana Swamy | 20.11.96 to 5.12.96 |
| 5. Dr. Amrit Lal Bharti | 29.11.96 to 15.12.96 |
| 6. Shri S.D.N.R. Wadiyar | 1.12.96 to 20.12.96 |
| 7. Shri Mohammad Shahabuddin | 26.8.96 to 13.9.96 and
20.11.96 to 20.12.96 |
| 8. Shri Shibu Soren | 26.8.96 to 13.9.96 and
20.11.96 to 20.12.96 |
| 9. Shri Bhim Prasad Dahal | 20.2.97 to 21.3.97 |
| 10. Shri P.V. Narasimha Rao | 20.2.97 to 21.3.97 and
21.4.97 to 9.5.97 |
| 11. Shri G.M. Kunturkar | 20.2.97 to 6.3.97 |
| 12. Shri Shivaji V. Kamble | 20.11.96 to 20.12.96 and
20.2.97 to 6.3.97 |
| 13. Shri Prakash Vishwanath Pranpje | 20.2.97 to 10.3.97 |

Is it the pleasure of the House that leave as recommended by the Committee be granted?

SEVERAL HON. MEMBERS : Yes.

MR. CHAIRMAN : Leave is granted. The Members will be informed accordingly.

12.04 hrs.

STANDING COMMITTEE ON INDUSTRY

Twenty-First Report

[English]

SHRIMATI JAYAWANTI NAVINCHANDRA METHA (Mumbai South) : Sir, I beg to lay on the Table a copy (Hindi and English versions) of the Twenty-First Report of the Standing Committee on Industry on 'Industrial situation'.

[Translation]

(Interruptions)

PROF. RITA VERMA (Dhanbad) : Mr. Chairman, Sir, an incident of train dacoity has taken place in Bihar, I have raised a question of privilege in that regard...(Interruptions)

MR. CHAIRMAN : Please sit down, Everybody will get a chance on his turn.

(Interruptions)

PROF. RITA VERMA : Mr. Chairman, Sir, an incident of train dacoity has taken place in Bihar...(Interruptions)